## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:894
ANSWERED ON:14.08.2012
PROCESSING FACILITIES IN GUJARAT
Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the capacity of food and fruit processing industries established in Gujarat during each of the last three years and the current year;
- (b) whether the Government is providing financial assistance to entrepreneurs of the State for promoting the said industry including establishing cold storage facilities, storage facilities and laboratory testing facilities;
- (c) if so, the details thereof;
- (d) whether the Government favours establishing food processing parks in the State; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **Answer**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a): The Ministry under its 11th Plan Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries (FPIs) extends the financial assistance for setting up of new food processing units as well as technological upgradation and expansion of existing units in the country including that of Gujarat. Ministry extends financial assistance in the form of grants-in-aid to entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs per project in general areas and @ 33.33% subject to maximum of Rs. 75 lakhs per project in difficult areas. Under the Scheme the sector includes, processing of Milk, Fruit & Vegetables (including Pineapple), Meat, Poultry, fishery, wine, consumer and other bakery products Non-perishable: Grain milling(cereal, oil seeds, rice milling, flour milling, pulse). The details of financial assistance provided to the food processing industries in Gujarat during last three years and current year is given as below;

(b) & (c): Government has formulated and implementing several plan schemes to provide financial assistance for the establishment and modernization of food processing units, creation of infrastructure, support to R&D, Human resource development, Food testing labs, Implementation of Quality assurance systems such as Hazards Analysis Critical Control points (HACCP).

Under the scheme for cold chain, value addition and preservation infrastructure financial assistance in the form of Grant-in-aid @50% of the total cost of Plant & machinery and Technical civil work in General areas and @75% of the total cost of Plant & Machineries and Technical civil work is provided by Ministry in difficult areas subject maximum of Rs. 10.00 Crores. Under the other schemes stated above financial assistance differs on case to case basis including food Testing Labs.

(d) & (e): The proposals for establishing food processing parks are considered based on the Eligibility criteria stipulated in the guidelines under the scheme for infrastructure development.